

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

IN THE MATTER OF:

Income Tax Officer Ward, 19(4), New Delhi

Vs.

ROC & Ors. (M/s Picturesque Promoters Pvt. Ltd.)

Item No.-122

104/252/ND/2020

....APPELLANT

....RESPONDENT

SECTION

U/s 252

Order delivered on 10.12.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Appellant

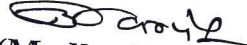
For the Respondent

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⋮

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble
Members.

Put up on 18.12.2020.


(Madhu Narula)
Court Officer